

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-83/1994(Pt.)/6046/A

From :- Shri Kaushik Kumar Sharma,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Smti. Geeta Baishya Changkakati,
Presiding officer,
Labour Court, Guwahati.

Dated Guwahati the th 20 November, 2021.

Sub: **Casual leave.**

Ref:- Letter No. LCG.11/2002-03/366 dtd. 17.11.2021

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave for two days on 25.11.2021 and 26.11.2021 with station leave permission, from the morning of 24.11.2021 till the morning of 29.11.2021**, has been granted. The Presiding officer, Industrial Tribunal, Kamrup(M), Guwahati will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

6048

Memo NO.HC.VII-83/1994(Pt.)/6047-A, dated 20.11.2021

Copy to:

1. The Presiding officer, Industrial Tribunal, Kamrup(M), Guwahati.
2. The Project Manager, Gauhati High Court.

6048
18/11/21
JT.REGISTRAR (VIGILANCE)
Rda